IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO 16 SITTING AT PRINCIPAL BENCH BENGALURU at 10:30AM BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

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THROUGH VIDEO CONFERENCING

Sl.No.	Case No.			Pet/Appl/Comp & Adv	Resp & Adv
		MATTER ORDERS	PERTAI	NS TO KALABURAGI BENCH	1
1	WP 202094/2024 REG: REPORTING COMPLIANCE		TEN)	PET: M/S SHIV SHAKTHI DAL INDUSTRIES V SRINIVAS & NAVEEN	RES: STATE OF KARNATAKA AND OTHERS LEARNED AGA FOR R1 TO R4 (MA NOT FILED)
1.1	Connected With WP 201984/2024	(GM,	TEN)	PET: M/S PATIL TRADERS TOTNALLIKAR V SRINIVAS & NAVEEN	
1.2	WP 202199/2024 -	(GM,	TEN)	PET: VIJAYAPUR CENTRAL CO-OPERATIVE WHOLESALE STORE LTD., GANESH SUBHASHCHANDRA KALBURGI & ANANTH S JAHAGIRDAR	RES: THE STATE OF KARNATAKA AND OTHERS AGA FOR R1 TO R3 (MA NOT FILED)
1.3	WP 202230/2024 -	(GM,	TEN)	PET: BASWESHWARA ENTERPRISES GANESH SUBHASHCHANDRA KALBURGI ANANTH S JAHAGIRDAR AND DESHPANDE G.V.	RES: THE STATE OF KARNATAKA AND OTHERS AGA FOR RESPONDENTS (MA NOT FILED)

COURT HALL NO :10

1.4	WP 202248/2024 -	(GM, TEN)	PET: GULBARGA DISTRICT BACKWARD CLASSES V SRINIVAS & NAVEEN	KARNATAKA AND OTHERS
1.5	WP 202263/2024 -	(GM, TEN)	CO-OPERATIVE SOCIETY V SRINIVAS	RES: STATE OF KARNATAKA AND OTHERS AGA FOR R1 TO R4 (MA NOT FILED)
1.6	WP 202345/2024 -	(GM, TEN)	PET: M/S THE BANGALORE NORTH TALUK V SRINIVAS & NAVEEN	
1.7	WP 202368/2024 -	(GM, TEN)	PET: MALLIKARJUN TRADERS R J BHUSARE	RES: THE STATE OF KARNATAKA AND OTHERS AGA FOR R1 TO R3
1.8	WP 202390/2024 -	(GM, TEN)	PET: M/S PADMAVATHI ENTERPRISES RATNA N SHIVAYOGIMATH PRAKASH YELI & S S HIREMATH	KARNATAKA AND OTHERS AGA FOR R1 TO R3

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